

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

RA 129/2002 in OA 602/2001

NEW DELHI, THIS THE 5th DAY OF JUNE, 2002

HON'BLE SMT. LAKSHMI SWAMINATHAN, VICE-CHAIRMAN (J)
HON'BLE SHRI GOVINDAN S.TAMPI, MEMBER, (A)

Lallan Parsad, S/o Shri Veeru Prasad
working as AIR CC INCH. Northern Railway
at Delhi Sarai Rohilla, Delhi,
R/o Qr. No.160/02, Delhi Kishan Ganj
Railway Colony, Delhi - 91.

...Applicant

V E R S U S
Union of India : through

1. General Manager
Northern Railway Headquarters office
Baroda House, New Delhi - 1.
2. The Divisional Railway Manager
Northern Railway, Bikaner (Raj.)

...Respondents

O R D E R (IN CIRCULATION)

By Hon'ble Sh. Govindan S.Tampi,

RA No.129/2002 has been filed seeking recall and review of the order dated 9-3-2002 issued while disposing OA No. 602/2001.

f 2. We have carefully considered the matter. OA 602/2001 had been filed by the applicant working as Air Conditioned Coach in charge ACCI, seeking that he be given the benefits of promotion/fixation of pay etc. as a result of restructuring and upgradation on 1-3-93 and 1-1-96 given to Air Conditioned Fitter (ACF) while permitting him to remain as ACCI. We had while dealing with the OA, noted that the applicant's case had no merit as no restructuring was ordered in ACCI cadre and the applicant had declined not once but twice to come over to ACF's cadre. OA was, therefore, dismissed. By the present RA, under the pretext of seeking to rectify a mistake in the order (which was no mistake at all), the applicant is attempting to reargue the OA which has already been disposed of. This does not fall within the purview of review in terms of Section 23 (3) (f) of the Administrative Tribunals Act, 1985 and would, therefore, merit dismissal.

... 2/-

3. RA No. 129/02 in OA 602/2001 being devoid of any merit, fails and is accordingly dismissed in circulation.

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Lakshmi Srinivasan

(SMT. LAKSHMI SWAMINATHAN)
VICE-CHAIRMAN (J)

(GOVINDAN S. TAMPPI)
MEMBER (A)

/vksn/